

26.08.03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. D.R. Tiwari, A.M.

Heard Sri A.K. Guar counsel for the review applicant and Sri P Mathur counsel for the review applicant and Sri A.N. Ambhusta holding brief of Sri SS Sharma counsel for the opposite party.

Learned counsel for the parties have stated that settlement has been arrived at between the parties and no order is required. The Review Application is accordingly dismissed as not pressed.

No order as to costs.

*H. D. Rao*

Member-A.

*R. J.*

Vice-chairman.

Manish/-